

Name of the Corporate Debtor: M B Malls Private Limited; Date of Commencement of CIRP: 03-08-2022; List of Creditors as on: 04-10-2022; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 2; Last 5 digit of registration number: 12893

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	23	730530559.78	21	491725953.061946	24.31		238804607	36072020	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1530719838	2	1530719838	75.69				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00		238804607		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		25	2261250397.7799 997	23	2022445791.0619 46	100.00		238804607	36072020	